

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1410/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Uday Kulkarni	AR KUCB Fin Credit	
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2	As Represnt for Petitioner		
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Adjourned by consent
to 4/12/2017




ORDER

C.P. No. 1410/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **04.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

20.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)